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THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO. HC.VII-81/2023/ 9461 /A

From :- Shri Utpal Rajkhowa
Registrar (Vigilance)
Gauhati High Court
Guwahati

To,
Md. Abdul Hakim
Member, MACT No. 3, Kamrup (M)
Guwahati, Assam

Dated Guwahati, the 14th September, 2023

Sub:- **Permission to avail Leave Travel Concession (LTC)**

Ref:- Letter No. MACT No. 3/2023/522, dated 28.08.2023

Sir,

With reference to the above, I am directed to inform you that you are allowed to avail LTC for the block period of 2022-2025, to travel from Guwahati to Goa via Bangalore and return journey from Goa to Guwahati via Pune, along with your wife and two sons, by the shortest possible route, as per existing Rules.

Further you are granted Casual Leave for 5 days on 19th, 20th, 25th, 26th and 27th October, 2023, to avail LTC facility and visit Goa, as prayed for.

Thanking you,

Yours faithfully,

Self

REGISTRAR (VIGILANCE)

Memo No. HC.VII-81/2023/ 9461-9464/A.
Copy to:-

Dated 14th September, 2023

1. The Principal Accountant General, (A&E), Assam, Guwahati for information.
2. The Joint Registrar (Finance), Gauhati High Court, Guwahati for information and necessary action.
3. The Project Manager, Gauhati High Court, Guwahati for information with request to take necessary steps for uploading this letter in official website of this Hon'ble Court.

Ar
13/09/23

REGISTRAR(VIGILANCE)

Ar
13.09.23